

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2021

NAME OF THE COMPANY: Gopuram Resorts Pvt Ltd V/s ROC

SECTION OF THE COMPANIES ACT: 252(3) of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SHIVENDRA BAHADUR	CGSC	ROC	Shivendra
2.	Gaurav Mahajan	Sr.S.C.	IT Dept	
3.	ABHISHEK MISHRA	PCS	Abhishek	Abhishek

C APPEAL NO.219/ALD/2019

Sh. Abhishek Mishra, PCS for the Appellant, Sh. Shivendra Bahadur, CGSC for the ROC and Sh. Gaurav Mahajan, Sr. Standing Counsel for the Income Tax Department are present.

Record shows that the reply of the Income Tax Department is on record, but no reply has been filed on behalf of the ROC inspite of time being granted twice.

As prayed, Ld. Counsel for the ROC three weeks' further time is granted for filing reply, thereafter, rejoinder, if any may be filed.

Accordingly, put up on 23rd April, 2021 before the Regular Court.

— Sd —

**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Dated : 17.03.2021

Typed by :
Kumud Narayan
(P.S.)